

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Court-II**

Appeal No. 81 of 2011 & I.A. No. 12 of 2012

Dated: 4th October, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Allain Duhangan Hydro Power Ltd.	Appellant (s)
	Versus	
Everest Power Pvt. Ltd. & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur, Mr. Nitin Kala
Mr. Apoorva Misra & Mr. San Mali

Counsel for the Respondent (s) : Mr. S.B. Upadhyay, Sr. Adv.,
Mr. Pawan Upadhyay,
Mr. Param Kumar Mishra &
Mrs. Anisha Upadhyay, Adv. for R-4
Mr. Tarun Johri for R-1
Mr. Nikhil Nayyar, Adv. for R-10 /CERC
Er. Sanjay Dewan &
Mr. D.P.Sharda for R 6 & R8

ORDER

Heard learned counsel for the parties viz-respondent no.1, Central Commission and NRLDC. Also heard representative of respondent no. 8. Learned counsel for the appellant made rejoinder submissions. He wants to make further submissions.

Be listed for further hearing on **8th November, 2012 at 2.30.** In the meantime, the appellant is directed to file comprehensive written submissions by 25.10.12 after supplying a copy to other parties.

(P.S. Datta)
Judicial Member
rkt

(Rakesh Nath)
Technical Member